

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 29th March, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018, M.A. No. 1183/2018, M.A. No. 1360/2018, M.A. No. 1400/2018, M.A. No. 1737/2018, M.A. No. 1742/2018, I.A. No. 73/2019, I.A. No. 144/2019, I.A. No. 145/2019 & I.A. No. 157/2019) (PH) WITH	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. Sarthak Chaturvedi, Adv. for Applicant Mr. M.C. Mehta & Ms. Katyayni, Advs. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raghvendra Singh, AG with Dr. Sandeep Singh & Mr. Amit Tiwari, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr.M.R.Shamshed, Adv.for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. for Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Advs. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv. Mr. Krishan Kumar Sharma Mr. Gaurav Kumar Bansal, Adv. Mr. D. K. Sharma & Kartikay Sharma, Advs. Mr. Ajay Jain, Adv. for GNCTD Mr. A. K. Prasad, Adv. for ASI Mr. Joydeep Mazumdar, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017) WITH	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

4.	Original Application No. 487/2015	Bharat Jhunjhunwala & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Shibani Ghosh Chowdhury, Adv. for Applicant Mr. Sanjay Upadhyay, Adv. for R-1 Ms. Sakshi Popli, Adv. for R-2 Ms. Deep Shikha Bharati, Adv. for U.P. Mr. Rudreshwar Singh, Adv. for R-5 Mr. Varun Thakur, Adv. for NMCG
FOR ADMISSION			
5.	Original Application No. 345/2019	Haider Ali Vs. Union of India & Ors.	Mr. Rahul Sharma, Adv. for Applicant
6.	Original Application No. 348/2019	Dharam Chand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advocates for Applicant
FOR HEARING			
7.	Original Application No. 163/2017 (M.A. No. 297/2017, M.A. No. 1235/2018 & I. A. No. 152/2019)	Sheikh Sarai, Phase-I MIG Flats Owners Welfare Association (MIRA) Vs. Union of India & Ors.	Mr. B. P. Singh & Mr. K. V. Sreemithun, Adv. for Applicant Ms. Puja Kalra, Adv. for R-3 Mr. Ajay Jain, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Amandeep Singh, Adv. Mr. Rajat Aneja, Adv.
8.	Execution Application No. 54/2018 IN O. A. No. 110/2018 (Earlier O.A.No.45/2016(WZ))	Bombay Environment Action Group Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Dhruv Pal, Adv. for MoEF Mr. Balendu Shekhar, Adv. for State of Maharashtra Ms. Anshula Grover, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Ajay Gadeganonkar, Adv. for R-7
9.	Original Application No. 212/2018 (M.A. No. 617/2018 & M.A. No. 618/2018)	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant Ms. Priyanka Sinha, Adv. for R-1, 3 & 5 Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6 Mr. Anjuman Tripathy, Adv. Mr. Vishwajit Singh, Adv. for GNN
10.	Original Application No. 334/2018	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 to 3 & 11 Mr. Rajendra Kumar, Adv. for R-4 to 9 Mr. Divya Prakash Pande, Adv. for HPSPCB
11.	Original Application No. 366/2018 (M.A. No. 1780/2018)	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Gigi C. George, Adv. for R-1 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Adv. for R-2 to 6 Mr. Malak Bhatt, Adv. for R-7 to 10 Mr. Anuj Berry, Adv.

CASES AT SR. NO. 12 TO 15 WILL BE TAKEN-UP ON 26.04.2019 FOR HEARING

12.	Original Application No. 171/2018 (M.A. No. 1013/2018) (Earlier O.A. No. 11/2018 (EZ))	R. Sreedhar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Keshav Mohan, Adv. for MoEF Mr. Neeraj K. Gupta, Adv. for R-2 Ms. Madheemila Bhattacharjee, Adv. Mr. Avijit Roy, Adv. for Assam PCB Mr. Shuvodeep Roy, Adv. for State of Assam Mr. Anil Shrivastav, Adv. for State of Arunachal Pradesh
13.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Manish Kumar, Adv. for State of Himachal Pradesh Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. P. Naresh & Mr. Dhruv Gupta, Adv. for R-3 Mr. Venkatesh, Adv. for R-5
14.	Original Application No. 428/2018	Joginder & Ors. Vs. State of Haryana & Ors.	Ms. Preeti Singh, Adv. for Applicants Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Atul Dewan, Adv. for R-4 & 5
15.	Original Application No. 436/2018	Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9 Mr. Balendu Shekhar, Adv. for CPCB

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JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 24/2019 IN Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest & Climate & Ors.	Mr. Ravinder Kumar Gupta, Adv. for Applicant

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